

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2652
TO BE ANSWERED ON 17.03.2025

Conservation of Forest Villages into Revenue Villages

2652. SHRI RAHUL KASWAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received proposals from various State Governments for converting forest villages into revenue villages;
- (b) if so, the details thereof, State-wise including Rajasthan; and
- (c) the steps taken/propose to be taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) to (c) The prior approval of the Central Government under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 is required for the de-reservation/diversion of forest land for conversion of forest villages into revenue villages and for voluntary village relocation from various Protected Areas.

The Ministry of Environment, Forest and Climate Change has issued guidelines under Para 12.8 and 12.9 of Chapter 12 of the Consolidated Guidelines and Clarifications dated 29.12.2023 for relocation of villages in accordance with the directions of the Hon'ble Supreme Court in order dated 28th January, 2019, regarding relocation/rehabilitation of the villages from the core/critical tiger reserves and core of the Protected Areas (National Parks and Wildlife Sanctuaries) to the periphery of Reserved Forest/Sanctuaries/National Parks subject to certain conditions.

The process of approvals under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 is a continuous process wherein the complete proposals received from the States/UTs are considered for prior approval as per relevant Rules and Guidelines and the incomplete proposals lacking clarity are returned back to the concerned State/UT for completion/re-submission.

The details of such proposals submitted by the States/UTs are available in public domain on PARIVESH portal (www.parivesh.nic.in), which also reflects the present status of such proposals.
